## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/81/2016

NAME OF THE PETITIONER(S) : R. Preetha

NAME OF THE RESPONDENT(S) : M/s. Stylus Polystores Pvt Ltd & 3 others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. ANANT MERATHIA

Comber for Pehiniener

## **ORDER**

Shri Anant Merathia, counsel for petitioner present and stated that counsel for respondents sought time for submitting arguments. Time extended at request. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)